## **COMPETITION APPELLATE TRIBUNAL**

Dated: 23rd January, 2017

## **NOTICE**

Take Notice that the matter listed for hearing on **24-01-2017** will now be taken up on the date indicated below:-

S.No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
1.	MA No. 32/2016 & Execution Application No. 05/2015 In UTPE No. 39/2009	SHRI K.K. SHARMA  VERSUS  ANURADHA SAHKARI AWAS SAMITI LTD. AND OTHERS	24-01-2017	01-02-2017
2.	Appeal No. 18/2015	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED  VERSUS  COMPETITION COMMISSION OF INDIA AND ANOTHER	24-01-2017	13-02-2017
3.	Appeal No. 41/2015 IA No. 66/2015 (For delay)	HT MEDIA LIMITED  VERSUS  COMPETITION COMMISSION OF INDIA AND ANOTHER	24-01-2017	13-02-2017
4.	Appeal No. 82/2015	VERIFONE INDIA SALES PRIVATE LIMITED  VERSUS  COMPETITION COMMISSION OF INDIA AND ANOTHER	24-01-2017	15-02-2017
5.	Appeal No. 83/2015	VERIFONE INDIA SALES PRIVATE LIMITED  VERSUS  COMPETITION COMMISSION OF INDIA AND ANOTHER	24-01-2017	15-02-2017

(Court Master)